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No. K- 13014/02/2022-US-I Government of India Ministry of Law and Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated: 13th January, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Justice Abhay Ahuja, Additional Judge of the Bombay High Court, to be an Additional Judge of the Bombay High Court for a period of one year with effect from 04th March, 2023.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No. K-13014/02/2021-US.I

Dated:13.01.2023

Copy to:-

- Shri Justice Abhay Ahuja, Additional Judge through the Registrar 1 General, Bombay High Court, Mumbai.
- The Secretary to the Governor, Maharashtra, Mumbai. 2
- The Secretary to the Governor, Goa, Panaji.
- The Secretary to the Chief Minister, Maharashtra, Mumbai. 3
- 4 The Secretary to the Chief Minister, Goa, Panaji.
- The Secretary to the Chief Justice, Bombay High Court, Mumbai. 5 6
- The Chief Secretary, Government of Maharashtra, Mumbai. 7
- The Chief Secretary, Government of Goa, Panaji. 8
- The Registrar General, Bombay High Court, Mumbai. 9
- The Accountant General, Maharashtra, Mumbai. 10
- The Accountant General, Goa, Panaji. 11
- The President's Secretariat, (CA.II Section), New Delhi 12
- PS to Principal Secretary to the Prime Minister, PM's Office, South 13 Block, New Delhi.
- Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, 14 New Delhi.
- PS to MLJ/ PS to MoS(L&J) /PPS to Secretary (J). 15
- Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

(Arun Kumar Aggarwal)

Section Officer (Appointments)

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